

**CEMENT FACTORY AT HAZARIBAGH
(BIHAR)**

*227. CHAUDHARY A. MOHAMMAD:
Will the Minister of STEEL AND HEAVY
INDUSTRIES be pleased to state:

(a) whether it is a fact that Government
have given permission for the setting up of a
cement factory at Hazaribagh in Bihar; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE
MINISTRY OF STEEL AND HEAVY
INDUSTRIES (SHRI P. C. SETHI) : (a) No, Sir.

(b) Does not arise.

BISHRAMPUR COLLIERY

•228. SHRI DAYALDAS KURRE: Will the
Minister of MINES AND FUEL be pleased to
state;

(a) whether it is a fact that the output of
coal from Bishrampur Colliery in Bilaspur
District in Madhya Pradesh is much less than
what was expected by the geologist; and

(b) if so, what are the reasons therefor?

THE MINISTER OF MINES AND FUEL
(SHRI K. D. MALAVIYA): (a) and (b)
Bishrampur Colliery in Sur-guja district of
Madhya Pradesh is still in construction stage
and its commercial output is expected towards
the end of this year. During the construction
stage no unusual geological phenomenon has
been met which would indicate that the
original estimated coal reserves will not be
available when the commercial production of
the mine starts.

**DISTRIBUTION AND AVAILABILITY OF
SCOOTERS**

♦229. SHRI A. M. TARIQ; Will the
Minister of STEEL AND HEAVY INDUSTRIES be
pleased to state:

(a) what further steps have been taken to
secure equitable distribution and availability at
fair price of scooters;

(b) the steps taken to check the transfers
of scooters at prices higher than the approved
prices; and

(c) the changes made in the arrangement
of distribution during the last four years?

THE MINISTER OF STEEL AND HEAVY
INDUSTRIES (SHRI C. SUBRA-MANIAM): (a)
The sale and distribution of scooters is
governed by the provisions of the Scooters
(Distribution and Sale) Control Order, 1960.
In accordance with this order, scooters are to
be sold by the dealers strictly in the
chronological order of registrations. The
prices of scooters are also fixed by the
manufacturers with the prior approval of
Government.

(b) According to the said Control Order,
the sale of a scooter within one year of its
purchase as a new scooter is prohibited except
with the prior approval of the Controller of
Scooters or the officers appointed for the pur-
pose by the State Governments.

(c) No changes in the pattern of
distribution have been made during the last
four years. After the promulgation of the
Control Order, the manufacturers were
requested to follow the pattern of distribution
as it existed immediately before the Control
Order came into force.

EXPORT OF STEEL

*230. SHRI DEOKINANDAN NARA-
YAN; Will the Minister of STEEL AND HEAVY
INDUSTRIES be pleased to state:

(a) whether it is a fact that steel worth
about Rs. 7 crores exported to foreign
countries has been returned since it was not of
guaranteed quality; and

(b) if so, what are the facts in the matter?